

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

STARRED QUESTION NO:254
ANSWERED ON:11.08.2010
REVIVAL OF CLOSED COAL MINES
Pandey Shri Ravindra Kumar

Will the Minister of COAL be pleased to state:

- (a) the names of the coal projects/mines closed by the subsidiaries of Coal India Limited (CIL) during each of the last three years;
- (b) the reasons therefor, company-wise;
- (c) the details of loss to the CIL and its subsidiaries, year-wise in the above period;
- (d) whether the Union Government or any financial institution has come forward to revive these closed projects/mines;
- (e) if so, the details thereof; and
- (f) the time by which these mines would be re-opened, mine-wise?

Answer

MINISTER OF THE STATE (IC) IN THE MINISTRY OF COAL AND MINISTER OF THE STATE (IC) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT AS MENTIONED IN STARRED QUESTION NO.254 FOR ANSWER ON 11.08.2010 ASKED BY SHRI RAVINDRA KUMAR PANDEY REGARDING REVIVAL OF CLOSED COAL MINES:

(a) & (b): The closed coal projects/mines/units of Coal India Limited and reasons for the closure thereof, subsidiary-wise, during the last three years are given below:

Company	Name of Mines	Year	Reasons for closure
---------	---------------	------	---------------------

Eastern Coalfields Ltd.	Sangramgarh	2008-09	On economic and safety grounds
-------------------------	-------------	---------	--------------------------------

Bharat Coking Coal Ltd.	Nil	-	-
-------------------------	-----	---	---

Central Coalfields Ltd.	Nil	-	-
-------------------------	-----	---	---

Northern Coalfields Ltd.	Nil	-	-
--------------------------	-----	---	---

Western Pench 2008-09 Exhaustion of
Coalfields Ltd. East OC extractable
reserves.

Inder UG 2007-08 Converted into OC

Pathakhera-I 2009-10 Exhaustion of
UG extractable
reserves.

South Eastern Jainagar 5&6 2009-10 Exhaustion of
Coalfields Ltd. extractable
reserves.

Nowrozabad 2008-09 Exhaustion of
East UG extractable
reserves.

Kotma West 2009-10 Exhaustion of
extractable
reserves.

Kumda Old 2007-08 Exhaustion of
extractable
reserves.

Banki 9 2009-10 Exhaustion of
& 10 UG extractable
reserves.

Mahanadi Nil - -
Coalfields
Ltd.

North East Nil - -
Coalfields

(c): As a holding company, Coal India Limited has not suffered any loss during last three years. In fact, the profit earned during the last three years by CIL is Rs.8,738.46 crore, Rs.5,744.10 and Rs.13,964.93 crore respectively. The profit/loss figures of Coal India Limited and its subsidiary companies, during each of the last three years, are given below. It can be seen that in 2009-10 all the eight subsidiaries of CIL have earned profit, including Bharat Coking Coal Limited (BCCL), which suffered losses in 2008-09 and Eastern Coalfields Limited (ECL), which suffered losses during 2007-08 and 2008-09.

(Rs.in Crores)

Company 2009- 2008- 2007-
10 09 08

Eastern 333.40 -2105.7 -1026.6
Coalfields
Ltd.

Bharat Coking 793.93 -1376.9 -97.05
Coal Ltd.

Central 1533.05 763.80 1035.75
Coalfields
Ltd.

Northern 3766.30 3131.01 2763.22
Coalfields
Ltd.

Western 931.02 516.12 930.22
Coalfields
Ltd.

South Eastern 3063.57 1817.93 2067.37
Coalfields
Ltd.

Mahanadi 2953.90 2580.25 2504.79
Coalfields
Ltd.

CMPDIL 19.61 6.74 5.00

Coal India 13964.93 5744.10 8738.46
Limited

(d) to (f): To revive these closed projects/mines, a High Level Task Force was constituted to identify the problems and prospects of enhancing underground coal production. The task force identified 121 underground mines or parts of mines, which were lying disused or abandoned. Due to the fact that re-working these mines would entail considerable fresh investment and would call for specialized technological support, it was thought prudent to re-work these mines through joint venture companies, with the participation of private parties having suitable expertise and financial background.

A further scrutiny of the 121 identified mines was carried out and initially 18 mines, each having more than 10 million tones coal reserves (to make the proposition attractive to the prospective JV partners), were selected for re-working through the joint venture route.

The model tender document has been prepared by CIL and has been sent to the subsidiary companies for issuing tender amongst the short listed parties. Tenders will be floated after approval of the respective Board of Directors is obtained.